

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-17/2015/2759/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai, Sankardev Nagar.

Dated Guwahati the 27<sup>th</sup> April, 2022.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/911 dtd. 26.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.05.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2022 till the morning of 04.05.2022.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/2760/ dated 27.4.2022**

Copy to.

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**